

Statement 8: Financing of Gross Fiscal Deficit – As per cent of Total – 2024-25 (Revised Estimates)

(Per cent)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	78.4	20.1	-1.5	-0.6	1.9	-0.1	-0.2	—	—	—	2.1	100.0
2. Arunachal Pradesh	31.1	68.2	-5.2	5.9	10.6	18.9	1.8	9.2	-2.0	—	-38.4	100.0
3. Assam	40.4	21.8	-2.0	10.5	-1.8	—	7.5	3.2	-6.0	—	26.5	100.0
4. Bihar	37.7	13.5	-2.3	0.8	0.1	0.1	-0.2	-0.2	—	0.3	50.2	100.0
5. Chhattisgarh	68.6	21.7	-1.5	9.0	1.6	—	—	—	—	—	0.6	100.0
6. Goa	4.9	29.7	-4.9	10.3	-0.2	7.3	4.7	-11.6	95.6	6.2	-41.9	100.0
7. Gujarat	67.4	24.1	-7.2	8.5	0.3	0.1	4.5	-0.2	0.9	—	1.6	100.0
8. Haryana	113.3	4.7	-3.1	0.1	0.3	2.2	-2.5	-0.4	-0.3	-13.7	-0.6	100.0
9. Himachal Pradesh	46.2	8.9	-3.6	1.2	8.5	—	—	—	—	-1.7	40.5	100.0
10. Jharkhand	58.3	38.9	-6.7	13.3	-6.9	2.0	10.9	-0.9	8.5	-3.9	-13.6	100.0
11. Karnataka	83.8	6.3	-2.0	2.8	4.4	-0.7	4.8	0.0	—	0.4	0.2	100.0
12. Kerala	77.7	5.6	7.9	-0.2	8.6	0.3	0.2	-0.4	0.5	-0.3	0.1	100.0
13. Madhya Pradesh	72.5	20.0	5.5	3.0	-4.3	-4.5	-6.4	14.6	0.7	-0.4	-0.8	100.0
14. Maharashtra	70.1	11.2	-4.0	-0.5	-0.7	0.2	-4.9	2.1	-0.2	1.4	25.2	100.0
15. Manipur	49.7	58.2	-2.6	8.8	-0.9	-1.0	—	1.9	—	-22.9	8.9	100.0
16. Meghalaya	93.3	4.1	-3.6	4.6	5.7	—	-5.7	—	—	-9.9	11.4	100.0
17. Mizoram	34.2	21.6	-0.6	4.2	-12.1	—	-11.7	12.7	-10.0	-0.2	61.9	100.0
18. Nagaland	36.9	49.3	-0.4	0.5	-1.5	—	-9.1	—	0.0	-1.0	25.4	100.0
19. Odisha	9.5	15.5	-3.0	11.0	3.4	-7.6	-4.8	—	60.3	12.6	3.1	100.0
20. Punjab	99.2	6.5	-5.0	-3.5	-0.9	2.4	6.6	—	—	-5.3	0.0	100.0
21. Rajasthan	83.5	17.1	-2.3	1.1	10.1	-1.5	1.7	0.1	—	-9.7	-0.2	100.0
22. Sikkim	57.0	47.2	-0.5	0.4	-0.4	0.7	0.6	—	—	0.0	-5.1	100.0
23. Tamil Nadu	91.3	8.4	-1.8	0.6	1.2	-0.2	-1.6	—	—	-2.3	4.1	100.0
24. Telangana	93.7	4.5	-3.0	-0.2	2.0	-4.2	10.7	—	—	-2.2	-1.4	100.0
25. Tripura	21.1	49.3	-1.9	7.1	7.7	1.6	-1.6	—	—	2.3	14.4	100.0
26. Uttar Pradesh	61.9	21.9	-5.4	1.5	1.0	-0.1	-3.1	8.5	-0.5	-4.6	18.9	100.0
27. Uttarakhand	87.1	14.8	-7.9	—	3.4	-1.4	2.5	3.4	-1.6	1.4	-1.8	100.0
28. West Bengal	79.6	18.5	-8.7	-0.1	3.0	2.1	2.8	—	—	2.2	0.5	100.0
29. Jammu and Kashmir	85.1	-0.8	-5.8	2.3	—	0.1	—	0.1	—	-14.2	33.1	100.0
30. NCT Delhi	—	-61.3	—	—	—	—	—	—	—	—	161.3	100.0
31. Puducherry	79.8	-12.4	—	11.4	2.0	—	3.5	—	—	21.2	-5.6	100.0
All States and UTs	71.8	14.7	-2.7	2.0	1.7	-0.4	0.3	1.8	1.7	-1.4	10.5	100.0

‘—’: Nil/Negligible.

Notes : 1. Same as in Appendix Table 9.

2. ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter–state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.